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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 13th July, 1979.

NOTIFICATION
INCOME TAX

No. 2930 (F.No. 203/84/79-ITA.II): It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 by the Secretary, Department of Science & Technology, New Delhi.

Name of the scientific research programme : Castor Oil: A rich source for prostaglandins macrolides insect sex pheromones and useful synthens.
Name of the Sponsor or To be undertaken by : M/s. Hindustan Lever Ltd., Bombay.
Proposed date of commencement : I.I.T. Kanpur
Date of Completion : 1.7.1979.
Estimated Cost : 30.6.1981
: Rs. 1,37,000/-

2. The Indian Institute of Technology, Kanpur where the above programme has been sponsored has been approved under section 10(2)(xiii) of the Income-tax Act, 1922 vide Ministry of Finance Notification No. 266 dated 31.1.1961.

Sd/-

(HARI NARAIN)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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4. The Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M.No. 2/53/79-RA dated 2.6.79.
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H. D. Sharma
(H.D. SHARMA)

ASSISTANT DIRECTOR (RS&P).

* SHARMA *